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No. K-13021/02/2023-US.II Government of India Ministry of Law & Justice Department of Justice (Appointments Division)

> Jaisalmer House, 26, Man Singh Road, New Delhi-110 011, dated 22nd January, 2024.

NOTIFICATION

In exercise of the power conferred by clause (1) of Article 217 of the Constitution of India, the President is pleased to appoint (i) Shri Justice Rahul Bharti and (ii) Ms. Justice Moksha Khajuria Kazmi, Additional Judges of the High Court of Jammu & Kashmir and Ladakh, to be Judges of that High Court, in that order of seniority, with effect from the date they assume charge of their respective offices.

Naray an Irusad (Narayan Prasad)^{22/01/3024} Deputy Secretary to the Government of India Tele: 23072149

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The Manager, Government of India Press, Minto Road, New Delhi.

No. K-13021/02/2023-US.II

Copy to:-

- 1. (i) Shri Justice Rahul Bharti and (ii) Ms. Justice Moksha Khajuria Kazmi, Additional Judges of the High Court of Jammu & Kashmir and Ladakh through the Registrar General, High Court of Jammu & Kashmir and Ladakh.
- 2. The Principal Secretary to Lt. Governor, Union Territory of Jammu and Kashmir, Jammu/Srinagar.
- 3. The Secretary to Lt. Governor, Union Territory of Ladakh, Leh.
- 4. The Secretary to the Chief Justice, High Court of Jammu & Kashmir and Ladakh, Jammu/Srinagar.
- 5. The Chief Secretary, Government of Jammu & Kashmir, Jammu/Srinagar.
- 6. The Commissioner/Secretary, Government of Ladakh, Leh.
- 7. The Registrar General, High Court of Jammu & Kashmir and Ladakh, Jammu/Srinagar
- 8. The Director (Financial), Union Territory of Jammu & Kashmir, Jammu/Srinagar and Union Territory of Ladakh, Leh.
- 9. The President's Secretariat, (CA.II Section), President Secretariat, New Delhi.
- 10. PS to Principal Secretary to the Prime Minister, PM's Office, South Block, New Delhi.
- 11. Registrar (Conf.), o/o Chief Justice of India, 7, Krishna Menon Marg, New Delhi.
- 12. PS to MoS, L&J(I/C) /PPS to Secretary (J).
- 13. Technical Director, NIC, Department of Justice, with a request to upload on the website of the Department (www.doj.gov.in).
- 14. File No. No. K-13021/04/2023-US.II

22/01/2024 (Prem Chand)

Under Secretary (Appointments-I) Tele: 011-23382978